

40

IN THE HIGH COURT OF ORISSA : CUTTACK



W.P.(C) No.13403 Of 2015

Bipin Bihari Pradhan ...

Petitioner

-Versus-

State of Odisha And Others ...

Opp. Parties

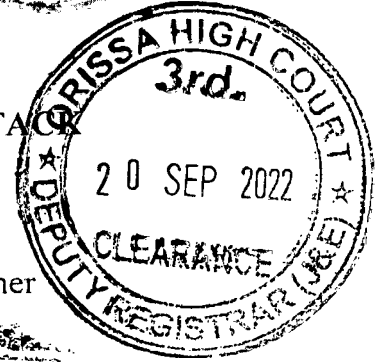
I N D E X

Sl. No.	Description of documents	Pages
1.	Affidavit on behalf of Principal Secretary to Government, Health & Family Welfare Department, Odisha	1 - 2
2.	<u>Annexure - A/1.</u> Copy of Proceedings of the meeting dtd. 16.08.2022	3-4

Cuttack

Date : 16/09/2022


ADDL. GOVERNMENT ADVOCATE



IN THE HIGH COURT OF ORISSA : CUTTACK

W.P.(C) No.13403 Of 2015

Bipin Bihari Pradhan ...

Petitioner

-Versus-

State of Odisha And Others ...

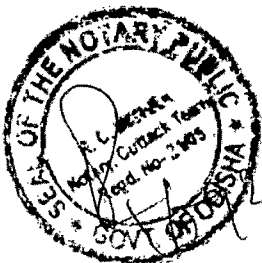
Opp. Parties

**AFFIDAVIT ON BEHALF OF
PRINCIPAL SECRETARY TO GOVERNMENT,
HEALTH & FAMILY WELFARE DEPARTMENT,
GOVERNMENT OF ODISHA:**

I, Dr. Ajit Kumar Mohanty, aged about 62 years, Son of late Bhabagrahi Mohanty, at present working as Special Secretary (PH) to Government, Health & Family Welfare Department, Odisha, Loka Seva Bhawan, Bhubaneswar, Dist.: Khurda, do hereby solemnly affirm and state as follows :

1. That, I am working as Special Secretary to Government, Health & Family Welfare Department, Odisha and have been duly authorised by the Principal Secretary to Government, Health & Family Welfare Department, Government of Odisha to swear this Affidavit on his behalf.
2. That, it is submitted that the matter was listed for hearing before this Hon'ble Court on 04.08.2022 and the Hon'ble Court while adjourning the matter, at Paragraph – 3

Ajit Kumar Mohanty



directed the Monitoring Committee to hold at least one meeting before the next date of hearing.

3. That, it is submitted that second meeting of the Monitoring Committee has been held on 16.08.2022 at 5.00 P.M. under the Chairmanship of the Principal Secretary to Government, Health & Family Welfare Department, Odisha and various decisions were taken. Copy of the Proceeding of the said meeting has been communicated by the Department of SSEPD vide letter No. 6317 dt. 22.08.2022 to concerned offices i.e. H&UD Department, Collector (Balasore/Bargarh/Cuttack/Jajpur/Jharsuguda/Khordha/Mayurbhanj/Puri/ Sundargarh) and District Social Security Officer (Balasore/Bargarh/Cuttack/Jajpur/Jharsuguda/Khordha/Mayurbhanj/Puri/ Sundargarh) being relates to them for needful compliance at their end. Copy of the Proceedings of the meeting dtd. 16.08.2022 is filed herewith and annexed as Annexure - A/1.

4. That, the facts stated above are true to the best of my knowledge and belief.

Identified by
Jayadev Saha
Advocate's Clerk,
Advocate General's Office

Sy. K. M. ...
DEPONENT 16/9/2022
Special Secretary (PH) H&UD Dept.

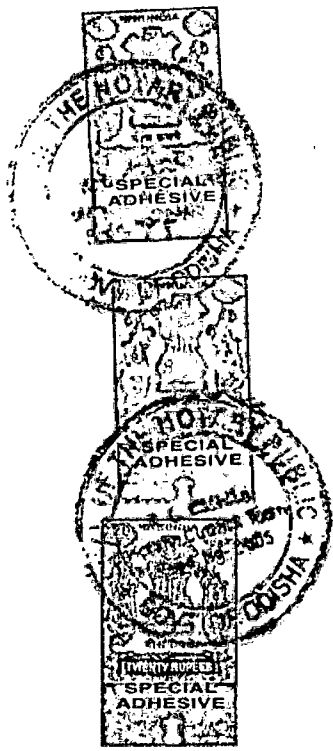
Cuttack
Date : 16/09/2022

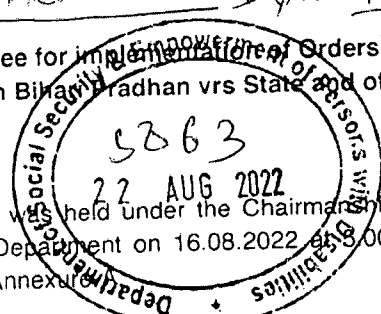
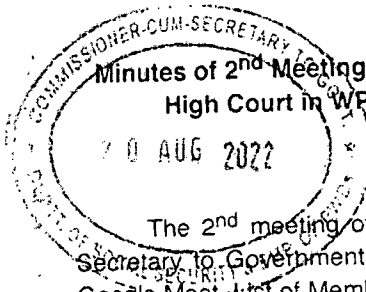
Certified that cartridge papers are not available.

Solemnly affirm on oath by the Deponent
at Cuttack on... 16/9/22 being identified
By... *[Signature]* ...
Advocate/Adv's Cle. H&UD, AG'S office/Notary
Personally, *[Signature]* ...
true to the best of his/her knowledge.

[Signature]
ADDL. GOVERNMENT ADVOCATE

[Signature]
RAMA CHANDRA MEHRA, NOTARY
CUTTACK TOWN, Regd. No-21/05





Minutes of 2nd Meeting of the Monitoring Committee for implementation of Orders of Honble High Court in WP(C) No. 13403 of 2015 Bipin Bihari Pradhan vrs State and others

The 2nd meeting of the Monitoring Committee was held under the Chairmanship of Principal Secretary to Government, Health & Family Welfare Department on 16.08.2022 at 3:00 PM through Google Meet. List of Members, present is attached at Annexure A.

Initiating the discussion, Commissioner-cum-Secretary to Government, SSEPD Department, the Convener of the meeting made a presentation and highlighted the action taken report on the minutes of the 1st meeting and progress made by the District Administration in 13 Leprosy colonies in the meantime under different components of the Umbrella Scheme " Rehabilitation of Cured Leprosy Persons".

Further, Representative from H & UD Department made a presentation on the aims and objectives of Government and progress achieved in 12 colonies of 8 districts i.e. Khurda, Puri, Cuttack, Jajpur, Jharsuguda, Balasore, Mayurbhanj and Sundargarh under "Jaga Mission".

Principal Secretary Health & FW stated that eligible and interested CLPs must be covered under different livelihood programmes. Three districts i.e. Balasore, Mayurbhanj and Khurda have already taken up skill development trainings for the CLPs. Remaining districts who have finalized the programmes were advised to ensure the skill development training at the earliest. (Action: Collector, Bargarh, Cuttack, Jajpur, Jharsuguda, Puri and Sundargarh)

After detailed discussions, following decisions were taken:

1. Efforts will be made to seek approval of Railways for regularization of the four colonies i.e., Lewis leprosy colony, Balasore, Sanjayjee leprosy colony, Puri, Dharabati Leprosy colony and Bapujee leprosy colony, Khordha currently located on railway's land. In case this does not materialize, these will be relocated to another areas. (Action: H & UD Department / Collector, Balasore, Puri and Khordha)
2. Basic amenities have been provided to the 12 colonies, located in urban areas. These will be further developed with additional amenities/ infrastructures.
(Action: H & UD Department and Collectors concerned)
3. One colony located in rural area of Bargarh is being taken care of by PR department and houses have been provided to the cured leprosy patients. The sub committee in Bargarh may visit the colony expeditiously and assess any further requirement there.
4. Collector Jajpur will ensure that basic amenities are provided to the leprosy colony located in forest areas of Jajpur by the end of December 2022. Further, efforts will be made to relocate the inmates to a suitable place. In this regard provision will be made for allocation of houses to the cured leprosy patients, in their respective villages or in a common area as per their convenience. Separate arrangements will be made for accommodation of the leprosy patients in another area. (action: PR department and Collector Jajpur)
5. Concerned District Administration with the convergence of line Departments have already



True copy attested
[Signature]
Under Secretary to Govt.
Health & FW Deptt.

initiated the skill development and livelihood programmes in the colonies. Steps should be taken to make the programme sustainable. Progress of the programmes to be reported to SSEPD Department for information of the committee.
(Action: Concerned Collectors)

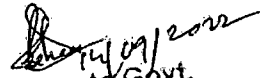
The meeting ended with a vote of thanks to the Chair and the participants.

D 19/8/2022

Principal Secretary,

Health & Family Welfare Department

True copy attested


Under Secretary to Govt.
Health & FW Deptt.
Health & FW Deptt.